

ऊर्जा बंवालय में राज्य बंवी (जी विक्रम माहाजन) : (क) से (घ). सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

Electrification of villages in Gujarat

6841. SHRI CHITTUBHAI GAMIT: Will the Minister of ENERGY AND COAL be pleased to state:

(a) how many of the Gujarat villages have been supplied with electricity so far and how many left now;

(b) how many villages will get power in 1980—85 period in Gujarat, and

(c) whether Harijan bastis in the villages which were electrified received power at the same time, if not, how many bastis supplied and how many left to be electrified?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) There are 18,275 villages in the State of Gujarat as per 1971 census. Out of these, 11,071 villages had been electrified up to 31st May, 1980, leaving behind 7,204 villages yet to be provided with electricity.

(b) Proposals regarding electrification of villages in the country during the period 1980—85 have not yet been finalised. During the year 1980-81 however, 1,500 villages are expected to be electrified in the State of Gujarat.

(c) According to the latest progress report received from the Gujarat Electricity Board, 6,537 villages in the State have the facility of street-lighting as at the end of March, 1980. Out of these, in 6,199 villages street-lighting has been extended to the adjoining Harijan Bastis also. 291 electrified villages in the State do not have Harijan Bastis attached to them.

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Thus, in 47 electrified villages the streetlighting facilities still remain to be provided to the adjoining Harijan Bastis. Electrification of Harijan Bastis has been receiving special attention of the Government. In all schemes of rural electrification being framed by the State Electricity Boards, it is invariably ensured that wherever street-light facilities are proposed in the main villages, such facility is also extended to the adjoining Harijan Bastis.

Cancellation of Banni Canal of Narmada Waters

6842. DR. MAHIPATRAY M. MEHTA: Will the Minister of IRRIGATION be pleased to state:

(a) whether Banni Canal of Narmada waters for irrigating the northern part of Kutch is being cancelled in spite of the popular demand; and

(b) if so, the reasons thereof?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) and (b). Government of Gujarat have reported that with the allocation of 9 million acre feet of water made by the Narmada Tribunal for irrigation, as well as domestic and industrial use, it is not possible to cover Banni area under Narmada Command.

Doordarshan Kendra at Sambalpur

6843. SHRI NITYANANDA MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal before Government to convert the present Doordarshan Kendra at Sambalpur in Orissa from relaying station to programme producing Centre; and

(b) if so, the steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b). Doordarshan Kendra, Sambalpur is a transmitting centre (not a relay station) set up under the SITE on-going scheme. Programmes for this Centre are recorded at the Base Production Unit at Cuttack and sent to Sambalpur for telecast. For the production of programmes with local content, mobile film and video units have been provided at Sambalpur. Due to constraint on resources, it has not been possible to set up a Doordarshan Studio there.

Agreement with Iraq for supply of crude oil

6844. SHRI G. M. BANATWALLA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Iraq has any agreement with India since 1973 or thereafter to supply crude oil to India;

(b) the quantity of oil supplied by Iraq since 1973 annually;

(c) the quantity agreed to be supplied by Iraq in 1980 and thereafter annually; and

(d) whether Iraq is the biggest oil supplier to India and the respective quantities to be supplied to India by other countries during 1980?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Government has no running agreement with Iraq for supply of crude oil to India. Contracts with Iraq are entered into by Indian Oil Corporation on calendar year basis.

(b) The quantity of crude oil supplied by Iraq since 1973 is as follows:

Year	Quantity in million MTs.
1973	0.85
1974	2.79
1975	2.91
1976	2.08
1977	2.80
1978	4.76
1979	5.79

(c) and (d). No agreement has been so far entered into with Iraq for supply of crude oil beyond 1980. It would not be in the public interest to disclose any further details.

Utilisation of Alcohol for Cars and Buses to save Petrol

6845. SHRI RAJESH PILOT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering any plans or projects to initiate, encourage and utilise alcohol production for cars and buses to save petrol in view of the success in Brazil;

(b) if so, to what extent such projects are to be taken in cottage and small scale industries; and

(c) to what extent incentive and support propose to be given for promoting the use of alcohol operated engines?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c). The Ministry had set up an Inter-Departmental Committee to examine the use of alcohol as fuel in admixture with Motor Spirit (Petrol). The committee has submitted its Report and the feasibility of such admixture is being assessed.